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CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH, JABALPUR

Original Application No. 700 of 2001

Jabalpur, this the 28th day of April, 2004

Hon'ble Shri M.P. Singh, Vice Chairman  
Hon'ble Shri A.S. Sanghvi, Judicial Member

Duli Chand Sharma, aged about 37 years,  
S/o. Shri Babulal Sharma, A.C. Mech. III,  
Central Railway, resident of Railway Quarter  
107/I, Railway Colony, Habibganj,  
Bhopal (M.P.). ... Applicant

(By Advocate - Shri L.S. Rajput)

V e r s u s

Union of India, through,

1. General Manager, Central Railway,  
Mumbai - CST (Maharashtra).
2. Divisional Railway Manager,  
Central Railway, Habibganj,  
Bhopal (MP).
3. Shri Kailash Narayan Yadav,  
A.C. Mech. III, C/o. Senior  
Section Engineer (Elect/TL),  
Railway Station Yard,  
Bhopal (MP). ... Respondents

(By Advocate - Shri M.N. Banerjee)

O R D E R (Oral)

By M.P. Singh, Vice Chairman -

The learned counsel for the applicant states that he has no instructions from his client. It appears that the applicant is no longer interested in prosecuting this case. Accordingly, the Original Application is dismissed for non-prosecution. No costs.

A.S. Sanghvi  
(A.S. Sanghvi)  
Judicial Member

M.P. Singh  
(M.P. Singh)  
Vice Chairman

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